

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2018

ANSWERED ON:08.03.2011

BORDER AREA DEVELOPMENT PROGRAMME

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of work executed under Border Area Development Programme (BADP) in the country during each of the last three years, State-wise;
- (b) the details of amount released and utilised under the programme during the said period, State-wise;
- (c) whether proposals from different State Governments have been received for sanction of funds under the Border Area Development Programme (BADP);
- (d) if so, the details thereof alongwith the funds disbursed, State-wise; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): Government of India has been implementing a Border Area Development Programme (BADP) through the State Government as a part of a comprehensive approach to Border Management. The main objective of the BADP is to meet the special developmental needs of the people living in remote and inaccessible areas with the entire essential infrastructure through convergence of Central/State/BADP/Local schemes and participatory approach. The programme is implemented in 358 identified border blocks of 96 districts of 17 states, which constitutes international land border with neighboring countries. The developmental activities under BADP relate to social infrastructure, link roads, employment generation, education, health, agriculture and allied sectors. The funds are provided to the States as a 100% non-lapsable Central grant for supplementing the State efforts. The selection of works is being done by respective State Governments in consultation/recommendation of district planning authorities and Panchayati Raj Institutions. These schemes are executed by the concerned State agencies after approval of the State Level Screening Committee (SLSC) headed by Chief Secretary of the State.

Annual Action Plans of BADP for the year 2010-11, have been received and entire allocated fund of Rs.691 crore has been released to the 17 States.

State-wise financial allocation, release and utilization of funds by the 17 border States, under BADP, during each of the last three years and the current year is annexed.